



1

WP-40174-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 6th OF JANUARY, 2026

WRIT PETITION No. 40174 of 2025

ADITYA UPADHAYA

Versus

M.P.REAL ESTATE REGALARATORY AUTHORITY BHOPAL

.....
Appearance:

Shri Aditya Upadhyay - Advocate for petitioner through VC.
.....

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for petitioner seeks leave to withdraw the petition reserving the right of petitioner to approach the M.P. Real Estate Appellate Tribunal for appropriate direction.

The petition is accordingly dismissed as withdrawn.

All rights and contentions of parties are reserved.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE